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Declaration of Assets and Llabilities

Year 2023 - 24

1, Classed Lund, son/daughter/wife of Smi Dimeshwarriand Rosf aged. 33. Years, belonging to Bihar Vielham Sabher S

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Šr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash		50001-			
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.7 samy	×	y	×	×
(iii)	Bonds, Debentures and Shares in companies	V.	. κ	e	X	//
(lv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	X.	K	K	k	*
(v)	Motor Vehicles (details of make, etc.)	Honda Shin SP-125 BR-03U996		κ .	R	٨
(vi)	Jewellery (give details of weight and value)	52000f	Foold 50gm		MELLIJI SIJAL	
(vii)	Other assets, such as values of claims / interests		7		1 (8) (8)	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

(majendra kymar (my 47 19225)

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12/2/24

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	×	X	χ.	<i>X</i>	X
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	×	×	×	X	*
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	. *	×	×	×	<i>\tau</i> .
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	X	+	+	+ Assessed	
(v)	Others (such as interest in property)				- CAR	

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	A STATE OF THE STA	200
	(ii) Loans from financial Institutions	X	X
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	×	×
	(b) dues to departments dealing with supply of water	Χ	×
	(c) dues to departments dealing with supply of electricity	×	*

Crajendra Kumar.

	(d) dues to departments dealing with telephones	×	×
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	X	
	(f) Other dues, If any		State of the state
(b)	(i) Income Tax including surcharge [Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	×	<i>→</i>
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	× .	× ×
	(III) Sales Tax [Only in case of proprietary business]	X	×
	(iv) Property Tax	×	1400

C. Personal Detail

GPF/CPF/PRAN No. :-	1101550/51 01
Gender :-	110155365404 M (M/F)
Date of Birth :-	20021991 (DD/MM/YYYY
Class/Group :-	(A/B/C)
Cadre :-	Bihar Secretariat Sexuice. (Full Name e.g. B.A.SBihar Administrative Service,
Home District :-	B.S.S Bihar Secretariat Service etc.) Bho i pur - Ara
I hereby decla knowledge and belief.	re that the above details are true to the best of my

Signature Gajemore Kumar

Name of Employee: GAJENDRA...KUMAR

Designation: ORDER PEPAR D. ISTRIBUTOR

Department: Bihar Leg. Islative Assembly

Note:

Place: Patona

Date: 05/02/2023

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Crajendra Kyman (054 47 1923)